

leave being granted by the Lok Sabha to withdraw the Bill further to amend the Arms Act, 1959, which was passed by the Rajya Sabha on the 8th September, 1981 and laid on the Table of the Lok Sabha on 10th September, 1981."

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha :-

- (a) The Administrators-General (Amendment) Bill, 1983.
- (2) The Delegated Legislation Provisions (Amendment) Bill, 1983.

12.15 hrs.

ARREST OF MEMBER

MR. SPEAKER : I have to inform the House that I have received the following telegram dated the 31st July, 1983, from the District Magistrate, Allahabad, today :—

"In contravention of section 144 Cr. P.C., Shri R.N. Rakesh, Member of Parliament, alongwith six persons have been arrested on 31-7-83 at 10.45 a.m. by Shaganj Police, District Allahabad, under section 188 I.P.C."

(Interruptions)

MR. SPEAKER : Not allowed. Calling-Attention...

(Interruptions)

MR. SPEAKER : We shall take proper action, make proper enquiry.

PROF. RUP CHAND PAL (Hooghly) : Are you looking into it ?

MR. SPEAKER : It is under my consideration.

SHRI SUDHIR GIRI (Contai) : Sir, I want to...

MR. SPEAKER : Not allowed. Mr. Banatwalla.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported printing and circulation of counterfeit hundred rupee currency notes and withdrawal of money from SBI through counterfeit demand drafts.

SHRI G.M. BANATWALLA (Ponnani): Sir, I call the attention of the Minister of Finance to the urgent public importance and I request that he may make a statement thereon :—

"Reported printing and circulation of counterfeit hundred rupee currency notes and withdrawal of money from several branches of State Bank of India through counterfeit demand drafts and the action taken by Government in the matter."

(Interruptions)

SHRI SUDHIR GIRI : *

MR. SPEAKER : Not allowed.

The hon. Minister,

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : At the outset I wish to allay the apprehensions of the Members about the existence of a large number of counterfeit 100-rupee notes in circulation...